NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.15/241/242/HDB/2016
NAME OF THE COMPANY	Sri Sai Annapurna Packaging (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri Krishna Prasad
NAME OF THE RESPONDENT(S)	Sri Sai Annapurna Packaging (India) Pvt Ltd & (07) Others
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. v. P. Saivihan	-Non	٩01061327	

Counsel for Respondent(s):

622805 3/

Heard Shri T.V.P. Sai Vihari, Learned Counsel for the Petitioner and Shri R. Raghunandan Rao, Ld. Senior Counsel along with G. Bhupesh, Ld. Counsel for the Respondent.

At the request of the Learned Counsels for both the parties, post the case on 12.02.2018.

Member (T)

Member (J)

binnu